GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2028 ANSWERED ON:08.03.2011 BETTERMENT TAX Ganeshamurthi Shri A.;Tagore Shri Manicka

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to levy a betterment tax from the residents of New Delhi Municipal Council areas in the capital;
- (b) if so, the details thereof; and
- (c) the reasons behind such proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): New Delhi Municipal Council (NDMC) has informed that a proposal in this regard was put up to the Council in its meeting held on 14.01.2011 for seeking permission to examine levy of this tax. The proposal was as follows:

"Due to development and improvement works in the NDMC area, there has been an increase in the value of the land in NDMC area. Council may permit examining levy of this tax, on the increased value of land, due to these development or improvement works."

NDMC has also informed that it was decided by the Council that the matter be examined further and a report be submitted to it.